

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

RECORD SECTION INDEX SHEET

O.A. No. 817 /199 b

a) Applicant (S) P. Lakshma Reddy

Versus

b) Respondent (S) Secretary, Railway Board, New Delhi & 907

| Sl.No. | Description of Documents. | Page. No. |
|--------|----------------------------|--------------|
| | <u>Part. I</u> | |
| | Order Sheet | 1- |
| | Original Application | 26.9.95 2-8 |
| | Material Papers | 9-17 |
| | Order dated | - |
| | Counter Affidavit. | 4.7.96 18-46 |
| | Reply Affidavit | - |
| | Order dated | 4.7.96 47-56 |
| | <u>Part. II</u> | → |
| | Duplicate Order Sheet. | |
| | " Application | |
| | " Material Papers | |
| | " Order dt. | |
| | " Counter Affidavit | |
| | " Reply Affidavit | |
| | " Order dt. | |
| | <u>Part-III</u> | |
| | Vakalat 26.9.95 | 26.10.95 |
| | Notice Papers 27.10.95 | 27.10.95 |
| | Memo of Appearance 11.6.96 | 28.10.95 |

26.10.95

CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH

O.A. No.

817

of 1996

R. Lakshma Reddy

Applicant (S)

VERSUS

VOI repta. by Secy: Rly. Board
NCR Delhi & 9 others.

Respondent (S)

| DATE | OFFICE NOTE | ORDERS OF THE TRIBUNAL |
|------|--|---|
| | <p><u>MA 857/95 in</u> <u>OASR 2927/95</u> <u>Before Regd Board</u> <u>16-1-96</u></p> <p>R1 & 5 are served with notices. Notices sent to R-6 & R8 & one not returned but deemed to have been served. List the MA before the Bench.</p> <p style="text-align: right;">J Regr.</p> | <p><u>11-6-96</u> <u>MA. 857/96 in OASR. 2927/95</u></p> <p>Respondents are granted further time of two weeks to file reply.</p> <p>MA to be listed on 4-7-96 for orders.</p> <p style="text-align: right;">HRN M(A)</p> <p><u>4-7-1996.</u></p> <p>M.A. and O.A., are withdrawn. Vide separate order.</p> <p style="text-align: right;">MGC, J V.C.</p> <p style="text-align: right;">HHRP M(A)</p> |

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD,

ORIGINAL APPLICATION NO. 817 of 1996

shri R. Lakshma Reddy Applicant(s)
versus

UOI retd by Seery; Railway Board;
New Delhi & 9 others.

Respondent(s).

The application has been submitted to the Tribunal by
shri P.B. Vyayakumar Advocate under section
19 of the Administrative Tribunal Act, 1985 and the same has
been scrutinised with reference to the points mentioned in the
check list in the light of the provisions in the Administrative
Tribunal (Procedure) Rules, 1987.

The application is on order and may be listed for
admission on _____

Scrutiny Asst.

Arvind
DEPUTY REGISTRAR (JUDL)

10. Has the impugned orders Original/duly attested legible copy been filed ? *Y*

11. Have legible copies of the annexures duly attested been filed ? *Y*

12. Has the Index of documents been filed and pagination done properly ? *Y*

13. Has the applicant exhausted all available remedies ? *Y*

14. Has the declaration as required by item No.7 of Form I been made. *Y*

15. Have required number of envelopes (file size) bearing full address of the respondents been filed ? *Y*

16. (a) Whether the relief sought for, arise out of single cause of action ? *Y*

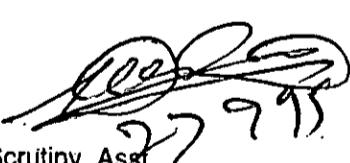
(b) Whether any interim relief is prayed for ? *Y*

17. In case an MA for condonation of delay is filed, is it supported by an affidavit of the applicant ? *Y*

18. Whether this case can be heard by Single Bench ? *No*

19. Any other point ? *None*

20. Result of the scrutiny with initial of the scrutiny clerk ? *May be filed*


Scrutiny Asst.

Section Officer.

Deputy Registrar.

Registrar.

CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH

Dairy No. 2927

Report on the Scrutiny of Application

Presented by PBN Kumar Date of presentation 26/9/95
Applicant (S) RL Reddy
Respondent (S) Seevy Ry. Board Delhi & others
Nature of grievance Seniority
No. of applicants 1 No. of Respondents 10

CLASSIFICATION

Subject Seniority (No.) Department SCR (No.)

1. Is the application in the proper form ?
(Three complete sets in paper books form in two compilations) 37
2. Whether name, description and addresses of all the parties been furnished in the cause title ? 37
3. (a) Has the application been duly signed and verified ? 37
(b) Have the copies been duly signed? 37
(c) Have sufficient number of copies of the application been filed ? 37
4. Whether all the necessary parties are impleaded. 37
5. Whether English translation of documents in a language other than English or Hindi been filed ? 37
6. Is the application on in time ? (See Section 21) 37
7. Has the Vakalatnama / Memo of Appearance / authorisation been filed ? 37
8. Is the application maintainable ? (u/s 2, 14, 18, or U.R. 8 etc) 37
9. Is the application accompanied IPO/DD, for Rs. 50/- ? 37

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

INDEX SHEET

O.A.NO.

817 of 1996

CAUSE TITLE

R. Lakshma Reddy

VERSUS

Sciry. Ry. Board : New Delhi
& 9 others

| Sl.NO. | Description of documents | Page No. |
|--------|----------------------------------|--|
| 1. 1. | Original Application | 1 to 6 |
| 2. | Material Papers | 7 to 14 |
| 3. | Vakalat | 1 |
| 4. | Objection Sheet | — |
| 5. | Spare Copies. (1 of \$, (Elven)) | — |
| 6. | Covers 10 |  |

ORIGINAL

Regd. to direct the Resps. 1 & 2 to fix the seniority of the applicant below 8th April 1995 & above the Resps. 3 to 10.

~~RECEIVED~~

Seniority

IN THE HONOURABLE CENTRAL ADMINISTRATIVE TRIBUNAL

Bench

HYDERABAD BENCH AT HYDERABAD

DA 817 OF 95



Between:-

R. Lakshmareddy ..Applicant.

And:-

Union of India rep., by Secretary, Railway Board, New Delhi and others ..Respondents

Chronology of Events:

| S.NO: | Date | Description | Page NO: |
|-------|----------|--|----------|
| 1 | 28-09-92 | Proceedings showing the panel of selected Group B officers for substantive appointment to junior scale of Group A. | 2 |
| 2 | 20-04-95 | Representation of the applicant. | |
| 3 | 06-09-95 | Remainder by the applicant. | |

RAILWAY

Railway

(B)

Hyderabad,
Dt. 24-9-95

Pw
Counsel for the Applicant.

2d. 09. 1995
C.P.T. 01
A. 22/9/95
J.P. 10/9/95
J.P. 10/9/95

(3)

APPENDIX-A
FORM-I
SEE RULE -IV
OF C.A.T.PROCEDURE RULES

TITLE OF THE CASE...OAND:.....

INDEX OF THE MATERIAL PAPERS FILED:

| S.NO; | DATE | DESCRIPTION | ANNEXURE | PAGE NO; |
|-------|----------|---|----------|----------|
| 1. | - | Application | | 1 to 6 |
| 2. | 28-08-92 | Impugned Panel/Sr.list | A-1 | 7 to 9 |
| 3. | - | Seniority reflected in DSTE seniority list | A-2 | 10 |
| 4. | | -do- in ASTE cadre | A-3 | 11 |
| 5. | 20-04-95 | Rep. of the Applicant | A-4 | 12 & 13 |
| 6. | 06-09-95 | Remainder to S.No:5 | A-5 | 14 |

Ram
Counsel for the Applicant

Manohar
Signature of the Applicant.

For use in the Tribunal office;

Date of Filing :

NO of DA :

Registrar.

(U)

APPLICATION UNDER SEC.19 OF THE ADMINISTRATIVE TRIBUNAL ACT.85
IN THE HONOURABLE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH:AT HYDERABAD

DA NO: 817 OF 96

Between:-

R.Lakshma Reddy,s/o late Sivareddy,aged 51 years,
DSTE (Microwave/CN),S.C.Railway,Secundarabad...**Applicant**

Through P.B.Vijay Kumar,Advocate,A-9,Vijaypratap
Apartments,Atchutareddy Street,Vidyanagar,Hyd.44

And:-

1. Union of India rep., by its Secretary,
Railway Board,New Delhi.
2. Chief Signal and Telecom Engineer,
S.C.,Railway,Rail Nilayam,Secundarabad.
3. Sri T.V.Raghavarao,SSTE,(Design)
CSTE Office,Rail Nilayam,Secundarabad.
4. Sri Ch.Ramachandra Vittal,DSTE(C),
SC Railway,DRM Office,Vijayawada.
5. Sri Ch.Panduranga ~~Vittal~~,DSTE(M),
S C Railway,DRM Office,Vijayawada.
6. Sri K.Selvaraj,DSTE(SW),S.C.Railway,
DRM Office,Hubli.
7. Sri P.B.Parthasaradhy,DSTE(M.W/M)
S.C.Railway,Microwave Lab,Near Rail Nilayam,
Secundarabad.
8. Sri T.G.Osuri,DSTE/C,DRM Compound,
SC Railway,Secundarabad.
9. Sri P.Muneswararao,Works Manager,
S.T.Workshop,Mettuguda,Hyderabad.
- 10.M.Shankar,SSTE(Tele),7th Floor,Rail Nilayam,
S.C.Railway,Secundarabad.**Respondents**

*father name & all
not known*

DETAILS OF THE APPLICATION:

1.PARTICULARS OF THE IMPUGNED ORDER:-

The applicant herein assails the seniority list prepared and circulated by the respondents 1 & 2 along with covering letter dt.15-9-92 as circulated by CPO covering letter dt.29-9-92 (A-1.P.70) and for proper fixation of his seniority in the cadre of Jr.Scale of Group A service.

2. JURISDICTION OF THE TRIBUNAL:-

This Bench of this Central Administrative Tribunal alone has got jurisdiction under Section 14 of the Administrative Tribunal Act, 1985 since the applicant is working under the respondents at Secunderabad.

3. LIMITATION:-

This application is not within the period of limitation prescribed under Section 21 of the Administrative Tribunal Act 1985, since the impugned list was circulated under letter dt. 28-9-92 CPO/SC Rly. Separate petition is being filed.

4. FACTS OF THE CASE:-

a) The applicant submits that he worked as TCI from 1966 to 1980. He was appointed to Group "B" service in the very early batch of Limited Departmental Examination in 1980. Though he belong originally to the Telecom, he was posted to the Signalling cadre as Asst Officer with independent charge at Bitragunta. Subsequently he was posted as ASTE, Microwave Maintainance at Vijayawada to maintain the Microwave installation on Hubli, Guntakal and Vijayawada. Later he was posted as ASTE/Con. 1982. Throughout his service he rendered loyal and unblemished service and won the appreciations of one and all.

b) His promotion to Senior Scale in 1984 also was accompanied by conferment of independent charge in the Construction organisation as DSTE/Con. When the applicant thus rendered such a meritorious services in the light of the appreciations from all the quarters about the quality of his work, suddenly a seniority list was circulated along with the Board's notification together with CPO/SC Ltr. No: P.185/Gaz/S&T Dt. 28-9-92 (A-1 at P.7), where under he was pushed down and 14 of his juniors have been placed above him. No notice has been issued before changing the seniority position and no reasons have been given for such a decision.

C) The applicant submits that the seniority list as circulated is arbitrary, illegal and is not in accordance with the Rules in force. The modus-operandi that was followed while conducting the DPC and fixing the seniority was not made known to the applicant at any time. The applicant submit that he was never served with any adverse report sofar and he earned better reports in the hands of his Superiors. His work as well as the appraisal reports of his performance are qualitatively superior when compared to the other officers who have been shown as respondents. The other officers who are shown in the seniority list have not been shown as respondents since some of them re-tired and some of them have died.

d) The applicant submit that the seniority as reflected is totally illegal all the unofficial-respondents were juniors to him at every stage. The applicant waited all along under a bona-fide impression that the said seniority list is the subject matter of the lis before various Tribunals and he was informed that the same was also one of the issue. After noticing the judgment of the CAT, Principal Bench in OA 574/93, he noticed that the said point has not been raised in those cases and he made a rep.dt.20-4-95 followed by a remainder dt.6-9-95 to the 1st respondent and they remain undisposed. Now having seen the judgment dt 4-8-95, he noticed that it is a case of seniority between the direct recruits and departmental promotees and also the question of quota and excess filling up of the vacanices and consequential action. This question has not been raised.

e) The applicant submits that the committee which was responsible for arranging the seniority and drawing the panel had not applied their judicious mind to the personal records in proper perspective. When the applicant is more meritorious and earned higher ratings in the hands of the responsible officers it is not known as to how he had been pushed to downwards. He sus-

7

pects that some unfair treatment had been extended to him and extreaneous consideration prevailed in the minds of the authorities concerned or the concerned records together the personal file of the applicant had not been placed before them. In the absence of any adverse remarks and pendency of any disciplinary action the applicant is entitled to get the same position as was prevailing before publishing the present seniority list in the light of the meritorious record of service. In the cadre of DSTE his name appeared immedietly after Murthy A.S.N. Now in the impugned list 14 persons names have been inserted in between these two names while drawing the panel for the Group A. Hence this application seeking interfeareance of this honourable Tribunal.

5.LEGAL SUBMISSIONS IN SUPPORT THE PLEADINGS:-

i) The action of the respondents 1 and 2 in altering the seniority of the applicant to the disadvantage of the applicant is arbitrary,illegal and violative of Art.14 and 21 of the Constitution of India. The drawal of panel by not considering the relative merits of the candidates in proper perspective basing on extreaneous reasons is vitiated.

ii) The respondents 1 and 2 have committed material illegality in not considering the applicant's case in the light of his meritorious record. Further the DPC should not have simply acted on the reports written by various individuals concerning various individuals. They will never supply any basis uniformly about the relative merit.

6.DETAILS OF THE REMEDIES EXHAUSTED;:-

The applicant submits that he made representation dt.20-4-95 (A-4.P.12) followed by a remainder dt.6-9-95 (A.5.P.14) but the same remain undisposed. Thus he is left with no other alternative except to approach this Tribunal. He has no other remedy under any other law.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT:-

The applicant further submits that he has not previously filed any WP. OA or suit regarding the same relief or substantially the same relief that is sought for in this OA.

8. MAIN RELIEF:-

It is therefore just and necessary that this honourable Tribunal may be pleased to declare the seniority position as reflected in the Board's notification NO:E(GP)92/1/55, Dt. 15-09-92 circulated under CPO/SC's Lr.No:P.185/Gaz/S&T Dt.28-09-92 as arbitrary, illegal and consequently by quashing the same to the extent of the applicant and the unofficial respondents, direct the respondents 1 and 2 to fix the seniority of the applicant immediately below the name of Sri A.S.N.Murthy and above the unofficial respondents and consequently base the same for all consequential and attendant benefits including promotion to the next higher ranks etc., and pass such other relief or reliefs as this honourable Tribunal may deem fit just and necessary in the circumstances of the case.

9. INTERIM RELIEF:-

Pending disposal of the main OA it is also just and necessary that this honourable Tribunal may be pleased to fix an early date for final hearing and pass such other relief or reliefs as this honourable Tribunal may deem fit just and proper in the circumstances of the case.

10. Not applicable.

11. PARTICULARS OF THE POSTAL ORDER:-

NO:- 8 07 993826
4 36 578337
AMOUNT:- 731 578337

DATE:- 12/5, 2019 (9)

NAME OF THE POST OFFICE:- Mysuru

175
S. 18/5/2019
U.P.O. B.C. 1000. Mysuru

12. LIST OF ENCLOSURES:-

Vakalat, Material Papers, Postal order, Covers, pad etc.,

South Central Railway

General Manager's Office,
Personnel Branch,
Secunderabad.

No.P.185/GAZ/S&T.

Date: 28.9.1992.

CSTE/SC:

Sub:- Appointment of group 'B' Officers of
S&T Dept to JS of IRSSE.

A copy of Board's notification No.E(GP)92/1/55
dated 15.9.92 advising substantive appointment of group 'B'
S&T Officers of this Railway to Junior scale of IRSSE
w.e.f. 23.7.92 is sent herewith for information.

Encl: As above.

28/9/92
(P. Jagannadha Rao)
for Chief Personnel Officer.

C/- Secy to GM, CSTE/C, CPM/RE/BZA, DRM/F/SC, HYB, BZA, GTL
& UBL, FA&CFO/EG/SC, CWM/S&T/MPT, Sr.DSTE/M/SC(BG),
BZA & GTL, DSTE/M/HYB, UBL, Sr.DSTE/C-I/SC, C.II/SC
Sr.DSTE/C/BZA, W/GTL Director, IRISET/SC

C/- S/Shri:

C/- GM/KE/ALD

| | |
|------------------------|----------------------------|
| A. S. N. Murthy | DSTE/M/HB |
| T. V. Raghava Rao | SSTE/D/HO/SC |
| V. Nagaraj | Asst. Professor, IRISET/SC |
| G. Babji Rao | DSTE/B/BZA |
| Ch. Ramachandra Vittal | DSTE/M/KZU |
| Ch. Panduranga Rao | DSTE/W/GTL |
| V. P. N. Krishnan | DSTE/C/East/SC |
| Ch. Jagaradachay Rao | DSTE/C/BZA |
| K. Selvaraj | DSTE/RE/BZA |
| M. N. Sastri | SSTE/Chd/e/HO/SC (on sick) |
| P. B. Parthaguradhi | DSTE/MW/M/SC |
| T. G. Osuri | ASTMC-III/HO/SC |
| P. Muneswara Rao | ASTVRE/BZA |
| P. Matia Sisai | DSTE/MW/BZA |
| R. L. Peddy | DSTE/MW/U/SC |

Copy of Railway Notification No.E(GP)92/1/55, dated 15.9.92.

The President is pleased to approve of the following
Group 'B' Officers of S&T Department of Indian Railways being
appointed substantively to the Junior Scale of the IRSSE with
effect from 23.7.92 in the Railway mentioned against each:

| S.No. | Name of Officers (S/Shri) | Railway |
|-------|---------------------------|---------|
| 1. | R.G. Deshmukh | Central |
| 2. | M.O. Philipose | |
| 3. | H.L. Khosla | |
| 4. | K.S. Harinath | |
| 5. | S.T. Deh | |
| 6. | A.K. Parunjate | |
| 7. | P.P. Agarwal | |

MOG
9-10-92

S. Rao
Keep a record in my file

2..

| | | |
|---------|-----------------------------------|--------------------|
| 8. | H.C.Jaitly | Eastern |
| 9. | K.P.S.Pawat | " |
| 10. | A.K.Jain | " |
| 11. | K.K.Singh | " |
| 12. | A.K.Bhattacharjee | " |
| 13. | M.K.Mondal (SC) | " |
| 14. | K.B.Moitra | " |
| 15. | D.B.Ghosh | " |
| 16. | B.N.Jha | " |
| 17. | Mukhtiar Chand | Northern |
| 18. | D.D.Prabhakar | " |
| 19. | R.N.Tandon | " |
| 20. | V.N.Khanna | " |
| 21. | J.R.Sandhoo (SC) | " |
| 22. | P.M.Mukherjee | " |
| 23. | M.N.Tandon | " |
| 24. | R.K.Aneja | " |
| 25. | P.P.Goel | " |
| 26. | P.Ramachandran | " |
| 27. | V.K.Saxena | " |
| 28. | Barmeshwar Ram | " |
| 29. | Subhas Chander | " |
| 30. 31. | Banish Bahadur (SC) | " |
| 32. | A.D.Mouli | " |
| 33. | J.F.Mehta | " |
| 34. | T.R.Mahajan | " |
| 35. | H.P.Yadav | " |
| 36. | Sarjoo Prasad (SC) | " |
| 37. | Piara Singh (SC) | " |
| 38. | J.C.Chitkari | " |
| 39. | A.K.Saxena | " |
| 40. | Atul Kumar | " |
| 41. | T.R.Divakar (SC) Against ST | " |
| | Dasant Ram Suman (SC) -Against ST | " |
| | ST vacancy. | " |
| 42. | Shankar Pandey | North Eastern |
| 43. | J.S.Makkar | " |
| 44. | A.K.Ghosh | " |
| 45. | C.N.Sahai | " |
| 46. | J.C.Goel | " |
| 47. | M.D.Dhondiyal | " |
| 48. | Munshi Lal (SC) | " |
| 49. | Frem Ram (SC) Against ST | " |
| | ST vacancy. | " |
| 50. | V.L.N.Sistri | " |
| 51. | U.S.Srinivasava | " |
| 52. | Jayant Banerjee | " |
| 53. | P.L.Sharma | Northeast Frontier |
| 54. | D.Mukhopadhyaya | " |
| 55. | K.Roy | " |
| 56. | A.N.Bandopadhyaya | " |
| 57. | A.Geswami | " |
| 58. | S.Ramakrishnan | southern |
| 59. | P.Demodaran (SC) | " |
| 60. | S.Sambasivam | " |
| 61. | A.R.Parasuraman | " |
| 62. | S.Subbaraman | " |

(2)

| | | |
|------|-----------------------------|------------------------|
| 63. | T.Ganeshan (SC) | Southern |
| 64. | K.Balakrishnan | " |
| 65. | T.V.Srinivasan | " |
| 66. | S.Ramanujamulu | " |
| 67. | N.Rangaswamy | " |
| 68. | N.Srinivasan (II) | " |
| 69. | V.Balasubramanian | " |
| 70. | R.Venkataraman | " |
| 71. | V.I.MuniValli | " |
| 72. | G.Chandrasekharan (SC) | " |
| 73. | V.Govindaswamy (SC) against | " |
| 74. | 'SL' vacancy | " |
| 75. | A.S.N.Murthy | South Central |
| 76. | T.V.Raghava Rao | " |
| 77. | V.Nagaraj | " |
| 78. | G.Babji Rao | " |
| 79. | Ch.Ramachandra Vittal | " |
| 80. | Ch.Pandu Ranga Rao | " |
| 81. | V.P.N.Krishnan | " |
| 82. | Ch.Janardhan Rao (SC) | " |
| 83. | K.Selva Raj (SC) | " |
| 84. | M.N.Sastry | " |
| 85. | P.B.Fardhasaradhi | " |
| 86. | T.G.Osuru | " |
| 87. | P.Muneswara Rao (ST) | " |
| 88. | C.Maria Susai | " |
| 89. | R.Lakshma Reddy | " |
| 90. | R.S.Narayanaswamy | South Eastern |
| 91. | A.K.Chakraborty | " |
| 92. | J.N.Haldor (SC) | " |
| 93. | R.N.Banerjee | " |
| 94. | S.C.Sen | " |
| 95. | J.B.Pramanik | " |
| 96. | S.K.Saha (SC) | South Eastern |
| 97. | J.K.Das (SC) in lieu of ST | " |
| 98. | D.K.Sengupta | " |
| 99. | Samir Kumar Sinha | " |
| 100. | S.C.Basu | " |
| 101. | D.T.Rao (SC) | " |
| 102. | T.S.Harchandani | Western |
| 103. | P.P.Mohod | " |
| 104. | Y.K.Jain | " |
| 105. | H.N.Rao | " |
| 106. | N.N.Murthy | " |
| 107. | V.S.Kapoor | " |
| 108. | R.N.Chadda | " |
| 109. | H.N.Joshi | " |
| 110. | S.K.Vaid | " |
| 111. | R.K.Talageri | " |
| 112. | J.Ramdaur (SC) | " |
| 113. | Mohan Lal Sharma | " |
| 114. | R.Vaidyanathan | " |
| 115. | J.S.Rao | 122. V.B.Ketkar W.Rly. |
| 116. | B.G.Sathe | 123. R.C.Sharma " |
| 117. | V.S.Manrai | 124. T.N.Sharma " |
| 118. | A.K.Bhattacharya | 125. V.N.R.Pillai " |
| 119. | C.Sohan Lal (SC) | 126. L.D.Namdev " |
| 120. | Ram Sevak | 127. R.P.Bhatnagar " |
| 121. | G.L.Jain | |
| | R.N.Singh | |

Ran

SOUTH CENTRAL RAILWAY—CLASSIFIED LIST

| Name | Date of birth | Date of Appointment to Service | Date of Appointment to Grade | Date for increment on time Scale | Pay (Rupees) | Remarks |
|--|----------------------|--------------------------------|------------------------------|----------------------------------|----------------|-----------------------------|
| Senior Signal Telecommunication Engineer/Divisional Signal & Telecommunication Engineer (SS) (Concl.) | | | | | | |
| Mukhopadhyay, Sudip | 03-05-62 | 01-07-87 | 01-07-91 | 01-07-87 | 3,100 | Wkg on E Rly |
| Visweswarayya, Manga S. (Smt.) | 05-06-64 | 09-03-87 | 09-03-91 | 09-03-87 | 3,100 | Wkg on C Rly |
| Venkataratna, P. <u>Murthy, A.S.N. (P)</u> | 26-02-63 21-01-46 | 01-07-87 14-04-65 | 28-08-91 23-07-91 | 01-07-87 23-07-87 | 3,100 3,875 | |
| Raghava Roy, T. V. (P) Nagaraj, V. (06) (P) | 15-04-40 12-08-39 | 31-12-62 29-08-67 | 14-02-92 23-07-91 | 23-07-87 23-07-87 | 3,000 4,125 | Wkg. in IRISET |
| Babji Rao, G. (P) Ramachandra, Vittal (P) | 29-07-36 16-11-37 | 18-07-59 09-09-58 | 23-07-91 23-07-91 | 23-07-87 23-07-87 | 4,000 4,000 | |
| Panduranga Rao, (P) Krishnan, V.P.N. (P) | 02-02-38 22-06-37 | 28-11-58 30-11-58 | 23-07-91 23-07-91 | 23-07-87 23-07-87 | 3,875 3,750 | |
| Janiardhan Rao, Ch. (P) Selvaraj, K. (P) | 26-06-38 21-06-39 | 28-09-59 16-09-61 | 23-07-91 23-07-91 | 23-07-87 23-07-87 | 3,750 ... | Wkg. in RE |
| Sastry, M.N. (P) Pardhasarachi, P.B. (P) | 03-08-43 04-11-45 | 01-02-65 19-07-62 | 19-11-91 22-11-91 | 23-07-87 23-07-87 | 3,500 3,750 | |
| Lakshma Reddy, R. (P) Muneswara Rao, P. (02) (P) | 08-02-44 16-06-42 | 13-04-64 07-05-64 | 23-07-91 23-07-91 | 23-07-87 23-07-87 | 4,125 3,500 | Wkg. in RE |
| Katoch, Yogendra (06) Ajit Kumar, V. (06) | 31-08-63 31-07-63 | 20-05-88 15-03-88 | 05-06-92 05-04-92 | 20-05-88 15-03-88 | 3,000 3,000 | Wkg. on S. Rly. |
| Assistant Signal & Telecommunication Engineer (JS) (4) | | | | | | |
| Vijay Kumar, L. (06) Sambamurthy, K. (06) (P) | 31-01-53 16-05-41 | 22-07-83 29-04-70 | 22-07-83 26-09-84 | 22-07-83 26-09-84 | 2,800 4,000 | |
| Osuru, T.G. (P) | 10-02-52 | 28-07-73 | 23-07-87 | 23-07-87 | 2,500 | |
| Gaur, Anil Kumar (06) Sanal Kumar, P.K. | 02-07-62 30-05-64 | 11-07-88 11-07-88 | 11-07-88 11-07-88 | 11-07-88 11-07-88 | 2,500 ... | On dep |
| Rajashekhar, P.V. Selvadurai, S. (06) | 16-05-66 20-08-63 | 06-03-89 07-03-89 | 06-03-89 07-03-89 | 06-03-89 07-03-89 | 2,425 2,350 | |
| Gopi Singh, B. | 18-06-65 | 06-03-89 | 06-03-89 | 06-03-89 | 2,425 | Wkg. on S. Rly. |
| Chandrasekhara Sastry, R. (06) Babu, R.V.B. (06) | 25-05-64 25-04-65 | 22-01-90 22-01-90 | 22-01-90 22-01-90 | 22-01-90 20-01-90 | 2,350 2,350 | Lien on S. Rly. |
| Probationers | | | | | | |
| Amar Singh Agarwal, B.K. | 01-01-69 15-02-66 | 07-01-91 07-01-91 | 07-01-91 07-01-91 | 07-01-91 07-01-91 | 2,275 2,275 | |
| Rao, J. Shyam Mathur, Piyush | 22-05-67 16-05-65 | 06-03-92 02-12-91 | 06-03-92 02-12-91 | 06-03-92 02-12-91 | 2,275 2,275 | |
| Assistant Signal & Telecommunication Engineer (Gr. B) (15)+(15) T | | | | | | |
| Narayanaswamy, T. (14) (02) Shankar, M. | 11-07-41 27-07-47 | 01-07-66 20-09-71 | 08-11-79 28-08-81 | ... | 4,500 4,375 | Looking after in SS -Do- |
| Krishna Rao, V.V. Srinivasulu, G. | 01-07-36 01-07-44 | 24-12-64 03-01-66 | 03-09-81 27-05-82 | ... | 3,750 3,100 | -Do- |
| Subramanian, C. Raju, S. | 15-06-42 24-09-40 | 18-04-68 24-04-67 | 02-04-86 12-05-86 | ... | 3,300 3,500 | |
| Harinath Babu, K. Sivagananam, V. | 09-01-38 20-04-36 | 09-04-60 19-09-61 | 10-11-86 22-06-87 | ... | 2,825 3,500 | |

| Name | Date of birth | Date of Appointment to Service | Date of Appointment to Grade | Date for increment on time Scale | Pay (Rupees) | Remarks |
|------|---------------|--------------------------------|------------------------------|----------------------------------|--------------|---------|
|------|---------------|--------------------------------|------------------------------|----------------------------------|--------------|---------|

Deputy Chief Signal & Telecommunication Engineer/Senior Divisional Signal & Telecommunication Engineer (JAG) (Concl.)

| | | | | | | |
|--------------------------|----------|----------|----------|----------|-------|----------------------------------|
| an. D.C. (P) | 02-04-32 | 07-07-51 | 10-12-86 | 13-07-78 | 4,450 | Wkg. on SE Rly. |
| Swanathan, A.V. (P) | 30-08-34 | 17-12-56 | 10-12-86 | 13-07-78 | 4,325 | |
| amesh, V. (06), (P) | 06-05-43 | 17-03-65 | 10-12-86 | 13-07-78 | 4,325 | Wkg. in IRISET |
| Govind Lal, (P) | 21-10-31 | 13-11-56 | ... | 24-02-79 | ... | Wkg. as Member Secretary, RRB/SC |
| ayaseelan, A. (P) | 14-01-39 | 09-02-59 | 10-08-88 | 24-02-79 | 4,075 | |
| ayaraman, R. (06) | 02-06-54 | 14-01-80 | 10-08-88 | 14-01-80 | 3,700 | |
| Chandolia, G.D. (06) | 13-11-54 | 27-09-80 | 25-01-89 | 27-09-80 | 3,400 | Wkg. in RE/BZA |
| Govind Rao, V. (02), (P) | 15-11-31 | 29-10-56 | 25-01-89 | 01-08-80 | ... | |

Senior Signal & Telecommunication Engineer/Divisional Signal & Telecommunication Engineer (SS) (10) + (12)

| | | | | | | |
|--------------------------------|----------|----------|----------|----------|-------|-----------------------|
| Sya Prasad, A.V. (06) | 02-12-56 | 20-02-81 | 30-05-85 | 20-02-81 | 3,300 | Looking after in JAG |
| han, M.A. (P) | 15-07-35 | 20-05-58 | ... | 26-12-81 | 4,000 | |
| ahboob Ali, M.S. (14) | 25-05-57 | 05-03-82 | 05-03-86 | 05-03-82 | 3,300 | Looking after in JAG. |
| Sambi Reddy, B. (06) | 17-06-58 | 06-03-82 | 21-03-86 | 06-03-82 | 3,200 | Wkg. on E. Rly. |
| Murthy, B.N.A. (06) | 26-02-57 | 13-05-82 | 24-03-86 | 13-05-82 | 3,200 | Looking after in JAG |
| hod Kumar, E.S. (06) | 23-06-56 | 25-04-83 | 21-08-87 | 25-04-83 | 3,100 | |
| Khanna, P.N. | 10-10-55 | 30-11-83 | 30-11-87 | 30-11-83 | 3,100 | |
| Panduranga Rao, A. (P) | 02-10-36 | 30-05-58 | ... | 31-10-83 | 4,125 | |
| Suryanarayana, B.A., (P), (05) | 06-11-32 | 14-08-58 | ... | 31-10-83 | 3,700 | |
| Seshagiri Rao, A. (06) | 07-08-59 | 03-04-84 | 03-04-88 | 03-04-84 | 3,100 | |
| Ramach Babu, S. (14) | 31-12-58 | 01-08-85 | 01-08-89 | 01-08-85 | 3,000 | |

Assistant Signal and Telecommunication Engineer (JS) (4)

| | | | | | | |
|-----------------------|----------|----------|----------|----------|-------|----------------------|
| Vijaya Kumar, L. (06) | 31-01-53 | 22-07-83 | 22-07-83 | 22-07-83 | ... | |
| Alam, M.A. (14) | 22-08-58 | 07-11-85 | 07-11-85 | 07-11-85 | 2,500 | Looking after in SS. |
| P. Manga (Km.) | 05-06-64 | 09-03-87 | 09-03-87 | 09-03-87 | 2,350 | |
| enkataramana, P. | 26-02-63 | 01-07-87 | 01-07-87 | 01-07-87 | 2,350 | |

Probationers

| | | | | | | |
|-----------------------|----------|----------|----------|----------|-------|--|
| Aji Kumar, V. (06) | 31-07-63 | 15-03-88 | 15-03-88 | 15-03-88 | 2,275 | |
| Gaur, Anil Km. (06) | 02-07-62 | 11-07-88 | 11-07-88 | 11-07-88 | 2,275 | |
| Kalach, Yogendra (06) | 31-08-63 | 20-05-88 | 20-05-88 | 20-05-88 | 2,275 | |
| Serial Kumar, P.K. | 30-05-64 | 11-07-88 | 11-07-88 | 11-07-88 | 2,275 | |
| Goyal, Raj kumar | 10-08-65 | 15-03-88 | 15-03-88 | 15-03-88 | 2,275 | |
| Raja Shekhar, P.V. | 16-05-66 | 06-03-89 | 06-03-89 | 06-03-89 | 2,200 | |
| Sevadurai, S. | 20-08-63 | 07-03-89 | 07-03-89 | 07-03-89 | 2,200 | |

G 4 B

Assistant Signal and Telecommunication Engineer (Gr B) (12) + (13) T

| | | | | | | |
|------------------------------|----------|----------|----------|-----|-------|----------------------|
| hina Susai, C. | 10-10-34 | 04-06-58 | 03-02-76 | ... | 4,250 | Looking after in SS. |
| anayana Swami, T. (14), (02) | 11-07-41 | 01-07-66 | 08-11-79 | ... | 4,000 | -Do- |
| Samba Murthy, K. (06) | 16-05-41 | 29-04-70 | 09-10-79 | ... | 3,400 | |
| Ganesh, S.D. | 01-08-41 | 10-07-62 | 15-10-79 | ... | 4,125 | -Do- |
| avan, N. (2) (14) | 16-01-38 | 26-11-66 | 30-11-79 | ... | 3,875 | -Do- |
| uralkar, V. | 26-04-37 | 12-02-59 | 26-03-80 | ... | 3,875 | -Do- |
| uppi, S. | 13-06-36 | 27-10-56 | 29-11-79 | ... | 3,875 | -Do- |
| raghavan, V.R.S. (02) | 04-10-35 | 27-10-56 | 02-06-80 | ... | 3,875 | -Do- |
| Subramanyam, B. (02) | 16-05-44 | 14-01-65 | 28-06-80 | ... | 3,750 | Wkg. in IRISET. |
| enkataramana, B. | 15-04-42 | 10-07-62 | 30-06-80 | ... | 3,750 | Looking after in SS. |
| urthy, A.S.N. | 21-01-46 | 14-04-65 | 03-10-80 | ... | 3,400 | -Do- |
| onna Reddy, R. | 08-02-44 | 13-04-64 | 05-01-81 | ... | 3,625 | -Do- |
| agaraj, V. (06) | 12-08-39 | 29-08-67 | 26-01-81 | ... | ... | -Do- Wkg. in IRISET |
| paraim, C.H. | 16-02-32 | 04-06-58 | 28-07-81 | ... | ... | Looking after in SS |

Secunderabad,
Dt:20-4-1995.

From

R.Lakshma Reddy,
D.S.T.E.(Microwave/CN),
S.C.Railway,
Secunderabad - 500 371.

To

The Secretary (Gazetted Cadre),
Railway Board,
Rail Bhavan,
New Delhi.

(Through Proper Channel)

Sir,

Sub:-Appointment of Group 'B' Officers of S & T Department of
S.C. Railway to JS of IRSSE - Review of placement of
seniority in respect of Sri. R. Lakshma Reddy, DSTE,
figuring at SI.No.88 in the list - Reg.

Ref:- Board's Notification No.E(GP)92/1/55, Dt.15-9-92 circulated
under CPO/SC's Lr.No.P.185/Gaz/S&T, Dt.28-9-1992.

Board's kind reference is invited to the Notification cited above wherein the seniority list of officers inducted into Group 'A' IRSSE had been furnished. In this connection, I wish to submit the following for the Board's kind consideration.

2. Having worked as TCI from 1966 to 1980, I was appointed to the Group 'B' Service in the very early batch of Limited Departmental Examination, through a very stiff competition. Even though I belong originally to the Telecom. Cadre, I was posted to the Signalling Cadre as Asst. Officer with independent charge at Bitragunta. This confidence reposed by my superiors in my abilities was fully vindicated as I completed my work to the total satisfaction of all. Subsequently, I was posted as ASTE, Microwave Maintenance at Vijayawada to maintain the Microwave installation on Hubli, Guntakal and Vijayawada. It is not out of place to mention that I am the very first Group 'B' Officer on South Central S & T Department who was incharge of the sophisticated M.W.network. In execution of this highly technical job, I had acquitted myself meritoriously through the years in this work, which requires a high level of technical knowledge and initiative to debug mistakes, with a view to find real-time solutions to problems. Later, when I was posted as ASTE/Con. in 1982, I carried out very important jobs like Panel Interlocking and MAUQ Signalling works etc. My performance had won accolades from my superiors several times.

3. My promotion to Senior Scale in 1984, also was accompanied by conferment of independent charge in the Construction Organisation, as DSTE/Con.

4. Thus, against the back-drop of unblemished service records and all-round appreciation, I have earned from my superiors during my career, it had come like a bolt from the blue to see a huge batch of 13 of my juniors find a place above me in the Panel communicated in the Board's Notification cited above. As my service records and my past performance do not warrant such a wholesale degradation of my relative seniority. I am at a loss to understand that how a great number of my juniors, many of whom had worked under me, had ascended above me.

5. Further, I understand that if any decision which affects the seniority of a person, based on the annual reports had to be taken by the administration, instructions are that during the course of the years under consideration, he had to be counselled and informed about the assumed lack of performance-criteria-fulfilment, so that an opportunity is extended to him to remove any misgiving in the mind of the authority and improve himself to, if need be. In this connection, I humbly submit that during the course of my long years of service, there are no occasions where my performance had been adversely commented upon, not even obliquely, by the administration. On the other hand, I had hitherto won only accolades.

6. Though the notification had been issued nearly $2\frac{1}{2}$ years ago, so far I have not represented, thinking that the time does not warrant it and possibly, the error may be corrected suo-motu. Since there is a real danger of my juniors now getting promoted above me, I feel that atleast now corrective steps should be taken to assign me my due seniority, warranted by my competent service and unblemished record. Otherwise, my interest would be permanently harmed.

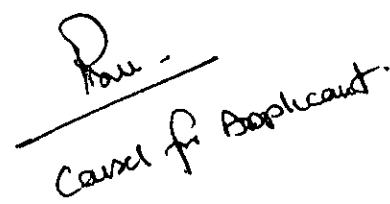
7. Hence I request the Board to review the seniority list conveyed in the letter cited above and assign me the correct seniority placement above my juniors.

Yours sincerely,


(R.L.REDDY)

Advance copy submitted to:

The Secretary (Gazetted Cadre), Railway Board, Rail Bhavan,
New Delhi to save administrative delay.


Post -
Case for Applicant

17

From

R.Lakshma Reddy
D.S.T.E (Microwavé/CN)
S.C.Railway
Secunderabad - 500 371

To

The Secretary (Gazetted Cadre)
Railway Board
Rail Bhavan
New Delhi

(Through Proper Channel)

Sir,

Sub:- Appointment of Group 'B' Officers of S & T Department of S.C.Railway to JS of IRSSE - Review of placement of seniority in respect of Sri.R Lakshma Reddy, DSTE, figuring at SI.No.88 in the list - Reg.

Ref:- 1. Board's Notification No.E(GP)92/1/55, Dt.15-09-92 circulated under CPO/ SC's Lr.No.P.185/GAZ/S&T,Dt.28-09-92.

2. My appeal dated 20-04-95.

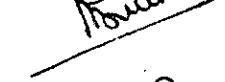
Board's kind reference is invited to my representation dated 20-04-95 cited above wherein I have requested the Board to kindly reconsider the seniority list circulated under Board's Notification cited in reference (1), wherein officers lower to me in rank and experience have been shown in positions above me in the seniority list. I had requested the Board to kindly reconsider the seniority list in the light of the reasons given in my representation.

2. Though nearly 5 months have elapsed from the date of my representation and no remedial steps have been taken to refix my seniority nor any reply has been given regarding my representation, I fear that with the passage of time, irreparable damage would be done to my relative seniority with my juniors ascending above in vacancies, causing great mental distress to me, besides ignoring the contributions made by me during the course of my service, which have been acknowledged by several of my seniors as brought out in my representations.

3. Hence, I once again request the Board to expeditiously review the seniority list conveyed in the letter cited above assigning me the proper seniority placement above my juniors. In case the seniority list has been decided, I request you to kindly forward a copy of the total seniority list, to enable me to assess my relative seniority position.

Yours sincerely


R.L. Reddy
(R.L. Reddy)


(Cancel of Applicant)

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD

MA NO.857 OF 1995

IN

OASR NO.2927 OF 1995

BETWEEN

R Laxma Reddy

.... Applicant

AND

Union of India rep by its
Secretary, Railway Board,
New Delhi and others

.... Respondents.

REPLY AFFIDAVIT FILED ON BEHALF OF RESPONDENTS 1 AND 2
I, P.S. Murthy, S/o Shankaram aged 53 years, R/o Tarnaka do
hereby solemnly affirm and sincerely state as follows :

1. I am working as Dy.Chief Personnel Officer/Gazetted in the office of the Chief Personnel Officer as such I am well acquainted with the facts of the case. I am filing this reply affidavit on behalf of Respondents 1 and 2 and I am authorised to file the same. I am filing this reply affidavit in MA No.857 of 1995 (Condonation of delay) and also OA.

2. At the outset, it is submitted that the OA is bared by limitation and latches and also it is premature on the following grounds :

A) The applicant has filed the MA No.857 of 1995 for condonation of delay of 2 years and 1 month stating the reason that the delay was caused due to the filing of OA No.574 of 1993, in Principal Bench at New Delhi. The said OA was not filed by the applicant and the OA filed by the other applicants for the redressal of their grievances shall not be the ground for condon-

*Revised Copy
With OA
D.P.B.U.P.G.*

1/2

ATTESTED सिक्काकारी

ग. न. रेड्डी, सिक्काकारी
Sr. Personnel Officer
S. C Rly, Secunderabad

DEPONENT

१४ मरुष कामिक अधिकारी (र
दक्षिण मध्य रेल्य, सिक्काकारी
Dy. Chief Personnel Officer (S. C Rly, Secunderabad)

9

.. 2 ..

tion of delay. Moreover, the applicant is averring that he came to know of the contents of the OA No.574/93 only after Judgement is pronounced by the Principal Bench CAT, New Delhi. If a similar case like the present case is pending before any Tribunal, then the applicant can cite it as a reason for filing the OA at a later date. The instant case is not relevant to the case disposed off by Principal Bench in OA No.574/93. So the reasons stated by the applicant for condonation of delay is not untenable and it has to be rejected. Moreover the settled seniority cannot be disturbed after a lapse of years and the Hon'ble Supreme Court also held the same in several cases.

B) The representation dated 20.4.1995 followed by reminder dated 6.9.95 submitted by the applicant was carefully examined and disposed by giving him a reply vide this office letter No.P/GAZ/185/S&T/Vol.II dated 26.6.95 (copy enclosed). *WWW.RI*

3. In reply to para 4(b) of OA, it is submitted that Shri R. L Reddy, the applicant, herein was promoted to Group-B cadre as ASTE w.e.f 5.1.1981. He was subsequently promoted to Senior Scale on adhoc basis as officiating DSTE/C/BZA w.e.f 24.12.1994. The Railway Board vide its notification No.E(GOP)92/1/55 dated 15.9.92 appointed substantiatively 127 Group-B officers in Group-A service in JS of IRSSE w.e.f 23.7.1992, in which the name of

WITNESS
विष्ट कार्यकारी
द. न. र. डे, सिक्किम
S. Personnel Officer,
S. C. Rly, Secunderabad.

f. S. Reddy
DEPONENT

१४ मध्य कार्यकारी अधिकारी (राज)
दक्षिण मध्य रेलवे, दिक्कटराबाद.
Dy. Chief Personnel Officer (Gaz)
S. C. Rly, Secunderabad.

the applicant was at Sl. No.88.

The lowest rank of Group-A service of IRSSE is Junior Scale in grade Rs.2200-4000 and appointment to this cadre is made from the following sources :

1. By Direct Recruitment through open competitive examination conducted by the UPSC.
2. By promotion of Group-B officers of S&T Dept. of Indian Railways.

The promotion from Group-B to Senior Scale is done through Selection conducted by the Departmental Promotion Committee (DPC) convened by the UPSC. A Member of the UPSC is the Chairman of the DPC. Generally, three representatives of the Ministry of Railways form part of the DPC as members. A meeting of the DPC was convened by the UPSC on 6th to 8th and 13th to 15th July, 1992 to consider selection of Group-B officers of S&T Department into Group-A/Junior Scale of IRSSE against promotion quota of 153 vacancies pertaining to the recruitment years 1989 to 1991, a break-up of which is given below :.LS1

| <u>RECRUITMENT YEAR</u> | <u>PROMOTION QUOTA</u> |
|-------------------------|---|
| 1989 | 23 + 2 carry-forward vacancies |
| 1990 | 104 (including additional 76 posts decided by the Govt in consultation with the UPSC to remove stagnation amongst Group-B officers) |
| 1991 | 24 |
| TOTAL | 153 |

Out of 146 officers who were recommended, a notification in respect of 127 officers including the name of the applicant in

ATTESTOR
एम्प्रेस कार्पोरेशन
डॉ. तिकंदराबाद
Personnel Officer
S. C. Rly. Secunderabad

DEPONENT
एम्प्रेस कार्पोरेशन
दृष्टि ग्रन्थ रजन, सिकंदराबाद
Dy. Chief Personnel Officer (Gas)
S. C. Rly. Secunderabad.

the present OA was issued on 15.9.1992 in the first instance. Shri R L Reddy, the applicant, in the present OA figured in the zone of consideration against the vacancies of S.C.Railway for the examination years 1989, 1990-91 and 1991-92. The vacancies of S.C.Railway for the above mentioned three examination years were as under :

| <u>Examination Year</u> | <u>Vacancies of S.C.Railway</u> |
|-------------------------|---------------------------------|
| 1989 | 1 General |
| 1990 | 12 General, 2 SC & 1 ST |
| 1991 | 2 General |

Against lone vacancy of 1989, Shri ASN Murthy, who was senior to Shri R L Reddy, was empanelled. Against the vacancies of 1990-91, the applicant was superseded by 14 of his juniors namely S/Shri T V Raghava Rao, V Nagaraj, M Shankar (SC), T A Francis, G Babji Rao (SC), Ch Ramachandra Vittal, Ch Pandu Ranga Rao, VPN Krishnan, Ch Janardan Rao (SC), K Selva Raj (SC) M N Sastry, P B Pardhasaradhy and T G Osuru, due to comparatively lower gradation assigned to him by the DPC. Shri P Muneswara Rao (ST) was selected against a ST vacancy.

4. It is further submitted that the said DPC also considered the applicant against the vacancies of 1991-92 and recommended him for promotion. The other officer namely Shri C Maria Susai, who was empanelled against the vacancies of this year along with the applicant was even senior to the applicant in Group-B seniority. — In this connection, it is mentioned that in the cases of selection which are based on merit, supersession is not an uncom-

(2)
ATTESTOR
S. C. Rly. Secunderabad
Dy. Personnel Officer
S. C. Rly, Secunderabad

(2)
DEPONENT
S. C. Rly. Secunderabad
Dy. Chief Personnel Officer (Gaz)
Dy. Chief Personnel Officer (Gaz)
S. C. Rly, Secunderabad.

mon feature. The Railway Board's notification dated 15.9.1992 cited above was challenged by Shri Anil Kumar Sanghi and others in OA No.574 of 1993 before Hon'ble CAT Principal Bench, New Delhi. The following reliefs were prayed for in the said OA :-

- i) The impugned order dated 15.9.1992 (Annexure A-1) be quashed and set aside to the extent the number of departmental candidates promoted exceeds the quota of 40% vacancies for the year 1992.
- ii) Any other relief deemed fit and proper by the Hon'ble Tribunal in the interest of justice.

The Hon'ble Tribunal, Principal Bench/New Delhi by their order dated 4.8.1995 in OA No.574/93 directed the respondents as follows [REDACTED] :

" i) It is not competent for the Railways to appoint as many persons as by promotion as they like, in disregard of the provisions of the Rule 4 which stipulates the quota for promotion and direct recruitment. Repeated violent departure from the quota rule will lead to collapse of the quota rule (direct recruits case-supra) and therefore of the linked seniority rule (BS Gupta's case-supra).

ii) The principle of weightage in seniority will be limited to promotees appointed against their quota.

iii) As the rules stand at present, the maximum quota for promotees is only 40%. It cannot be raised further by relaxation, as Government has no such power.

ATTESTOR

श्री अधिकारी
रेलवे, सिकंदराबाद
Personnel Officer
S. C. Rly. Secunderabad

DEPONENT

एप मर्य कार्मिक अधिकारी (राजा)
दक्षिण मध्य रेलवे, तिकदरावाद
Dy. Chief Personnel Officer (Gaz)
S. C. Rly. Secunderabad

iv) Vacancies not filled in a year whether in the direct recruitment quota or promotee quota can be carried over, but all such vacancies have to be filled in the subsequent years by both methods on the basis of quota mentioned in Rule 4;

v) Out of the 127 appointments made by the Annexure A-I dated 15.9.1992, promotion should be deemed to have been made to the extent of 40% of the vacancies in 1992 which have been computed tentatively at 89 (para 34 supra) subject to departmental verification. They alone are entitled to weightage and seniority on the seniority principles (vii) and (ix).

vi) The remaining 38 persons subject to departmental verification have been promoted in excess of the promotion quota and they are not entitled to weightage in seniority on the basis of the Annexure A-I order. Their promotions shall be treated as adhoc only. They can be treated as regularly promoted against the quota for promotees in 1993 and thereafter. In that case, such promotees can be given weightage from the dates their promotions are regularised;

vii) The Annexure A-I order shall stand modified to the extent indicated above."

5. It is submitted that in implementation of the Judgement and orders dated 4.8.1995 of the Hon'ble Tribunal in OA No.574 of 1993 notification No.E(GP)92/1/55 dated 21.9.1995, 10.11.1995 and 8.2.1996 (copies are filed as Annexure R-II, III & IV) have been issued in supersession of the notification dated 15.9.1992 cited above and all other subsequent notifications. While the notifi-

(7) ATTESTOR

प्रियंका कामिंक अधिकारी
कृष्ण रेज्वे, सिकंदराबाद
Personnel Officer
S.C. Rly. Secunderabad

प्रियंका
DEPONENT

प्रियंका कामिंक अधिकारी (राज)
प्रियंका कामिंक अधिकारी (राज)
प्रियंका कामिंक अधिकारी (राज)
By, Chief Personnel Officer (G
S.C. Rly. Secunderabad.

SL

cation dated 21.9.1995 and 8.2.1996 are in respect of substantive appointment of 84 Group-B officers of the S&T Department into Group-A Junior Scale of IRSSE w.e.f 23.7.1992 against the promotion quota vacancies in 1992, the notification dated 10.11.1995 is in respect of substantive appointment of 53 Group-B officers of the S&T Department into Group-A/Jr. Scale of IRSSE w.e.f 21.6.1993 against the promotion quota vacancies in 1993. The date 21.6.1993 is the date on which the indent for direct recruitment was placed on the UPSC pertaining to the Exam Year 1993. The name of the applicant figures at Sl No.37 in the notification dated 10.11.1995. Regularisation of the balance officers who were recommended by the DPC convened by UPSC is also under process.

6. In reply to para 4(C) of OA, it is submitted that as submitted in the foregoing para, the applicant has been appointed to Jr. Scale of IRSSE as per the merit order assigned to him by the DPC. Therefore, the seniority order assigned to him is strictly in accordance with the extant rules.

7. In reply to para 4(D) of OA, it is submitted that the applicant at no stage was informed that the case before Principal Bench, New Delhi was for directions to decide the seniority among Direct Recruits and Promotees, as mentioned in his application. The circumstances under which the applicant was by-passed for induction in Group-A services was already explained in the above para and therefore the contention of the applicant that the

(2)
ATTENTION का लिखा गया है।
C. M. रेडी, सिक्किरामद
Sr. Personnel Officer
S. C. Rly. Secunderabad

P. S. T. S.
DEPONENT

परम मस्तक कार्मिक शक्तिकारी (रा)
दक्षिण मध्य रेडी, सिक्किरामद
Dy. Chief Personnel Officer (R)
S. C. Rly. Secunderabad.

25

seniority reflected in the orders is totally illegal is denied. It is further submitted that the respondents have acted strictly in accordance with the directions given by the Principal Bench, New Delhi with reference to the induction of Group-B officers into Group-A for which the notifications mentioned above were issued by the administration.

8. In reply to para 4(E) of OA, it is submitted that as per extant orders, the DPC after thoroughly going into each case based on the performance and other relevant material recommended the Group-B officers for substantive appointment to Jr. Scale of IRSSE. In as much as the DPC has acted judiciously in the present issue, the contention of the applicant that the Committee had not applied their mind judiciously to the personal records in proper perspective is not in order. As explained above, the applicant was considered for the vacancies of 1991 and was bypassed by 14 of his juniors as the Committee did not find him suitable for absorption in JS of IRSSE based on his performance, as reflected in the records.

9. In reply to para 5 (i) & (ii) of legal grounds it is submitted that when the respondents have acted as per rules and as per the directions of the Hon'ble Tribunal in the question of seniority, the question of arbitrariness, illegality does not arise as alleged by the applicant. The allegations made in the legal grounds are denied as baseless.

ATTESTED
S. C. Rly. Secunderabad
S. C. Rly. Secunderabad
S. C. Rly. Secunderabad

D. S. R. L. R.
DEPONENT

एप्प मर्ल्य कार्पिक अमी/कारी (राज)
दर्शन मध्य राज, सिक्कदराबाद
Oy. Chief Personnel Officer (Gaz)
S. C. Rly. Secunderabad,

.. 9 ..

In view of the above submissions there are no merits in the O.A. The Hon'ble Tribunal may be pleased to dismiss the O.A.

Solemnly sworn and signed
his name on this' day of
June 1996 before me.

26
Dy. CHIEF PERSONNEL OFFICER (Gaz)
Dy. Chief Personnel Officer (Gaz)
S. C. Rly, Secunderabad.

BEFORE ME

(2)
ATTESTORS अधिकारी
S. C. Rly, Secunderabad
Personnel Officer
S. C. Rly, Secunderabad

10
SOUTH CENTRAL RAILWAY

No.P/GAZ/185/95/2/Vol.II

Headquarters Office
Personnel Branch
Secunderabad - 500 071.
Dt: 26-6-96.Shri R Lakshma Reddy
DSTR/MW/Con/S.C.Railway.Sub: Appointment of Group-B Officers
of S&T Department of S.C. Railway
to Junior Scale of IRSSE - Case
of Shri R Lakshma Reddy, DSTR.Ref: Your representation dated 20.4.95
followed by reminder dated 6.9.95.

- - -

Your representation dated 20.4.95 followed by
reminder dated 6.9.95 had been examined and you are
informed as follows.

When the DPC has considered your case along
with your juniors against vacancies of S.C. Rly
for 1989, 1990 and 1991 for absorption into
Junior Scale of IRSSE, you were superseded by
your juniors due to lower gradation assigned
to you by the DPC. When your case was
again considered by the DPC against the subse-
quent promotional quota vacancies, you were
recommended for induction into Junior Scale of
IRSSE. Accordingly, you were appointed
substantively to JS of IRSSE w.e.f 21.6.93
as advised in Railway Board's notification
No. B(QP)/92/1/55 dated 10.11.95.

In view of the above, the seniority assigned to you
is strictly in accordance with the extant rules and
therefore, your request to review the seniority list
and place you above your juniors is not tenable.

F. S. Murthy

(P.S. Murthy)
for Chief Personnel Officer.

True COPY

Shri R. Lakshma Reddy
DSTR/MW/Con/S.C.Railway
Chief Personnel Officer
S.C.Rly. Secunderabad

क. य. नं. १०१
पाते दो रुप०
Date by Board Date
मुद्रित : 24/९
Date : 24/९
मुद्रित द्वारा दिनांक
Office of General Manager

11470.

Annexure - p

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)

* * *

No. E(GP)92/1/55

New Delhi, the 21.9.95

100

NOTIFICATION

In compliance with the directions of the hon'ble Central Administrative Tribunal, Principal Bench, New Delhi, in O.A.No.574/93 delivered on 4.8.1995 in the case of Shri Anil Kumar Sanghi & Ors. vs UOI & Ors, the President is pleased to appoint substantively to the Junior Scale of IRSSE, with effect from 23.07.1992, the following Group 'B' officers of the Signal and Telecommunications Department of the Indian Railways in the Railway mentioned against each:-

| S.No. | Name of officers (S/Shri) | Railway |
|-------|---------------------------|----------|
| 1. | R.G. Deshmukh | Central |
| 2. | M.O. Philipose | -do- |
| 3. | H.L. Khosla | -do- |
| 4. | K.S. Harinath | -do- |
| 5. | S.T. Deharia (SC) | -do- |
| 6. | H.C. Jaitiy | Eastern |
| 7. | K.P.S. Rawat | -do- |
| 8. | P. Krishnan (SC) | -do |
| 9. | A.K. Jana | -do- |
| 10. | K.K. Singh | -do- |
| 11. | A.K. Bhattacharjee | -do- |
| 12. | Mukhtiar Chand | Northern |
| 13. | D.D. Prabhakar | -do- |
| 14. | R.N. Tandon | -do- |
| 15. | V.N. Khanna | -do- |

TRUE COPY

विभागीय कार्यक्रम के अधिकारी
इ. म. वि. वि. सिंह दरावाद
Gt. Personnel Officer,
S. C. Rly., Secunderabad.

20/7/83

| | | |
|-----|----------------------------------|--------------------|
| 16. | J.R. Sandhoo (SC) | -do- |
| 17. | P.K. Mukherjee | -do- |
| 18. | M.M. Tandon | -do- |
| 19. | R.K. Aneja | -do- |
| 20. | P.P. Goel | -do- |
| 21. | P. Ramachandran | -do- |
| 22. | V.K. Saxena | -do- |
| 23. | Bansh Bahadur (SC) | -do- |
| 24. | Sarjoo Prasad (SC) | -do- |
| 25. | Piara Singh (SC) (In Lieu of ST) | -do- |
| 26. | Shanker Pandey | North-Eastern |
| 27. | J.S. Makkar | -do- |
| 28. | A.K. Ghosh | -do- |
| 29. | C.N. Sahai | -do- |
| 30. | J.C. Goel | -do- |
| 31. | Munshi Lal (SC) | -do- |
| 32. | P.L. Sharma | Northeast Frontier |
| 33. | T.N. Samanta (SC) | -do- |
| 34. | D. Mukhopadhyay | -do- |
| 35. | A.C. Shyam (ST) | -do- |
| 36. | S. Ramakrishnan | Southern |
| 37. | N. Dhanraj | -do- |
| 38. | P. Damodaran (SC) | -do- |
| 39. | S. Sambasivam | -do- |
| 40. | A.R. Parasuraman | -do- |
| 41. | S. Subbaraman | -do- |
| 42. | T. Ganeshan (SC) | -do- |
| 43. | K. Balakrishnan | -do- |
| 44. | T.V. Srinivasan | -do- |
| 45. | S. Ramanujam | -do- |
| 46. | G. Chandrasekharan (SC) | -do- |

TRUE copy

16/7/83
 श्री रामेश अधिकारी
 डॉ. ए. ए. सिंह दरावाद
 Gt. Personnel Officer,
 S. C Rly Secunderabad

3
DBTS
23-7-87

Board's letter dated
8-11-95

99 (87)

| | | |
|-----|------------------------|-------------------------------------|
| 47. | A.S.N Murthy | South-Central |
| 48. | T.V. Raghava Rao | -do- |
| 49. | V. Nagaraj | -do- |
| 50. | M. Shankar (SC) | -do- |
| 51. | T.A. Francis | -do- |
| 52. | G.Babji Rao (SC) | Detained on 21-9-95 from 20-9-95 |
| 53. | Ch. Ramachandra Vittal | -do- |
| 54. | Ch. Pandu Ranga Rao | -do- |
| 55. | P. Muneswara Rao (ST) | -do- |
| 56. | R.S. Narayan Swamy | South-Eastern |
| 57. | A.K. Chakraborty | -do- |
| 58. | J.N. Haldar (SC) | -do- |
| 59. | A.K. Bannerjee | -do- |
| 60. | R.N. Banerjee | -do- |
| 61. | S.C. Sen | -do- |
| 62. | S.K. Saha (SC) | -do- |
| 63. | T.S. Harchandani | Western |
| 64. | P.P. Mohod (SC) | -do- |
| 65. | Y.K. Jain | -do- |
| 66. | H.N. Rao | -do- |
| 67. | N.N. Murthy | -do- |
| 68. | M.M. Pathak | -do- |
| 69. | V.S. Kapoor | -do- |
| 70. | R.N. Chadha | Western |
| 71. | H.N. Joshi | -do- |
| 72. | S.K. Vaid | -do- |
| 73. | R.K. Telagiri | -do- |
| 74. | J. Ramdaur (SC) | -do- |
| 75. | Mohan Lal Sharma | -do- |
| 76. | S.K. Saraswat | -do- |
| 77. | R. Vaidyanathan | -do- |
| 78. | J.S. Rao | -do- |
| 79. | B.G. Sathe | -do- |
| 80. | V.S. Manrai | -do- |
| 81. | C. Sohan Lal (SC) | -do- |

TRUE COPY

गोपनीय सामिक जाधिकारी
इ. म. वेंकै, सिक्किम
GI Personnel Officer
S. C Rly. Secunderabad

: 4 :

2. The above orders are in supersession of the orders issued vide Ministry of Railways Notifications of even number dated 15.9.1992, 6.11.1992, 10.12.1992 and 5.2.1993.

3. These orders also supersede the induction of 24 Group 'B' officers of S&T Department of the Railways who had been substantively appointed to the Junior Scale/ Group 'A' of IRSSE with effect from 17.09.1993 vide Ministry of Railways Notification No. E(GP)93/1/55 dated 2.3.1994.

4. The substantive appointment of the officers mentioned in para 1 above is subject to the outcome of O.A.No.508/93 filed by Shri G. Srinivasulu, DSTE/S.C. Railway before Central Administrative Tribunal, Hyderabad Bench.

S.A.A. ZAIDI
SECRETARY, RAILWAY BOARD

(For insertion in Part I, Section 2 of the Gazette of India)

(V.P. Mehra)
Deputy Director, Estt (Gaz. P)
Railway Board

The Manager,
Government of India Press,
Faridabad.

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गोपनीय सचिवक अधिकारी
S. P. 23 सिक्किम दराबाद
S. C. 23 Officer, Secunderabad

385

: 5 :

No. E(GP)92/1/55

New Delhi, dt. 21.9.95.

Copy forwarded for information to the:

General Managers, All Indian Railways and Production Units.

Vishnu Pal Mehra

(V.P. Mehra)

Dy. Director, Estt.(Gaz.P)

No. E(GP)92/1/55

New Delhi, dt. 21.9.95.

Copy to:

1. The Directors of Audit, All Indian Railways.
2. The Directors of Audit, (Production Units).
3. The ADAI (Railways)
4. E(O)I (with 5 spares) E(O)III, and E(GR)I (with two spares) Branches, Railway Board's office.
5. ERB-I Branch.

Vishnu Pal Mehra

(V.P. Mehra)

Dy. Director, Estt.(Gaz.P)

No. E(GP)92/1/55

New Delhi, dt. 21.9.95.

Copy to the Secretary, UPSC, New Delhi, with reference to Commission's letter No.F.1/2(5)/91-AU.I dated 23.7.92.

Vishnu Pal Mehra

(V.P. Mehra)

Dy. Director, Estt.(Gaz.P)

No. E(GP)92/1/55

New Delhi, dt. 21.9.95.

Copy to the Secretary General, Indian Railways Promotee Officers' Federation (Sh. K. Hasan), Room No.301, Baroda House, New Delhi.

Vishnu Pal Mehra

(V.P. Mehra)

Dy. Director, Estt.(Gaz.P)
Railway Board

TRUE COPY

1. अधिकारी
2. रायबर
3. उपर्युक्त
4. अधिकारी

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)

No. E(GP)92/1/55

New Delhi, dt. 10.11.95

NOTIFICATION

In compliance with the directions of the Hon'ble Central Administrative Tribunal, Principal Bench, New Delhi, in OA No. 574/93, delivered on 4.8.1995, in the case of Shri Anil Kumar Sanghi & Others vs. U.O.I. & Others, the following Group 'B' officers of the Signal & Telecommunication Department of the Indian Railways are appointed substantively to the Junior Scale of IRSSE, with effect from (21.6.1993) in the Railway mentioned against each:-

| S.No. | Name of Officers (S/Shri) | Railway |
|-------|---------------------------------------|----------|
| 1. | A.K. Paranjape | Central |
| 2. | M.K. Mondal (SC) | Eastern |
| 3. | K.R. Mitra | -do- |
| 4. | D.B. Ghosh | -do- |
| 5. | Barneshwar Ram | Northern |
| 6. | Subhas Chander | -do- |
| 7. | J.P. Mehta | -do- |
| 8. | A.D. Monga | -do- |
| 9. | T.R. Mahajan | -do- |
| 10. | H.P. Yadav | -do- |
| 11. | J.C. Chittkara | -do- |
| 12. | A.K. Saxena | -do- |
| 13. | Atul Kumar | -do- |
| 14. | T.R. Divakar (SC) in lieu of (ST) | -do- |
| 15. | Basant Ram Suman (SC) in lieu of (ST) | -do- |

TRUE COPY

4. P. K. D. R. S.
S. I. Officer
S. C. R. I. Secunderabad

| | | |
|-----|--------------------------------|--------------------|
| | | North-Eastern |
| 16. | M. D. Dhondryal | -do- |
| 17. | Prem Ram (SC) in lieu of ST | -do- |
| 18. | V.L.N. Sastri | -do- |
| 19. | U.S. Srivastava | -do- |
| 20. | Jayant Banerjee | -do- |
| | | Northeast Frontier |
| 21. | K. Roy | -do- |
| 22. | A.N. Bandyopadhyaya | Layman -do- |
| 23. | A. Goswami | -do- |
| | | Southern |
| 24. | N. Rangaswamy | -do- |
| 25. | N. Srinivasan-II | -do- |
| 26. | V. Balasubramanian | -do- |
| 27. | P. Venkataraman | -do- |
| 28. | V.I. Munavalli (in lieu of ST) | -do- |
| 29. | V. Govindaswamy (SC) | -do- |
| 30. | P. Shanmugam (SC) | -do- |
| | | South-Central |
| 31. | V.P.N. Krishnan | -do- |
| 32. | Ch. Janardan Rao (SC) | -do- |
| 33. | K. Selvai Raj (SC) | -do- |
| 34. | M.N. Sastri | -do- |
| 35. | P.B. Pardhasaradhi | -do- |
| 36. | T.G. Osuru | -do- |
| 37. | R. Lakshma Reddy | -do- |
| | | South-Eastern |
| 38. | J.B. Bhattacharjee | -do- |
| 39. | J.K. Das (SC) - in lieu of ST | -do- |
| 40. | D.K. Sengupta | -do- |
| 41. | Samir Kumar Sinha | -do- |
| 42. | S.C. Basu | -do- |

True copy

4. (3) विद्युत विभाग
5. विद्युत विभाग
6. विद्युत विभाग
7. विद्युत विभाग
8. विद्युत विभाग

| | | |
|-----|-------------------|---------|
| 43. | A.K. Bhattacharya | Western |
| 44. | S.K. Sethi | -do- |
| 45. | Ram Sevak | -do- |
| 46. | G.L. Jain | -do- |
| 47. | R.N. Singh | -do- |
| 48. | V.B. Ketkar | -do- |
| 49. | R.C. Sharma | -do- |
| 50. | T.N. Sharma | -do- |
| 51. | V.N.R. Pillai | -do- |
| 52. | L.L. Namdev | -do- |
| 53. | R.P. Bhatnagar | -do- |

Hindi version will follow.

S.A.A. ZAIDI
SECRETARY/RAILWAY BOARD

(For insertion in Part I, Section 2 of the Gazette of India)

Ashok Bhandari
(ASHOK BHANDARI)
J.T. DIRECTOR, ESTI(GAZ.)
RAILWAY BOARD

THE MANAGER,
GOVERNMENT OF INDIA PRESS,
EARIDABAD

TRUE COPY

कर्मचारी कालिकारी
D. M. R. & P. सिकंदराबाद
Sr. Personnel Officer
S. C. R. Secunderabad

No.E(GP)92/1/55

New Delhi, dt. 10.11.95

Copy forwarded to the General Managers, All Indian Railways and Production Units. Their seniority vis-a-vis direct recruits may be decided in accordance with extant orders.

In the circumstances, the temporary ban imposed on promotion of IRSSE direct recruits of 1987 examination and thereafter vide this office letter No.E(GP)92/1/55 is hereby withdrawn.

Ashok Bhandari
(ASHOK BHANDARI)

JT. DIRECTOR, ESTT (GAZ)

No.E(GP)92/1/55

New Delhi, dt. 10.11.95

Copy to :

1. The Directors of Audit, All Indian Railways.
2. The Director of Audit, Production Units, 3, Strand Road, Calcutta.
3. The ADAs (Railways)
4. E(O)I (with 5 spares), E(O)III, and E(ER)I (with two spares) Branches, Railway Board's office.
5. ERB-I Branch.
6. JS(C) and JS(G) Railway Board.

Ashok Bhandari
(ASHOK BHANDARI)

JT. DIRECTOR, ESTT (GAZ)

No.E(GP)92/1/55

New Delhi, dt. 10.11.95

Copy to the Secretary, UPSC, New Delhi, with reference to Commission's letter No.F.1/2(5)/21-AJ.I dated 23.7.92.

Ashok Bhandari
(ASHOK BHANDARI)

JT. DIRECTOR, ESTT (GAZ)

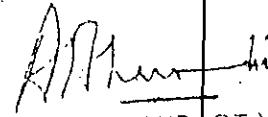
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*महाप्रभु श्री राम
स. C. राम*

No. E(GP)92/1/55

New Delhi, dt. 10.11.95

Copy to the Secretary General, Indian Railways Promotees Officers' Federation (Sh. K. Hasan), Room No.301, Baroda House, New Delhi.


 (ASHOK BHANDARI)
 JT. DIRECTOR, ESTT(GAZ)

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~~रेलवे कार्यालय के अधिकारी~~
 द. म. रेतवे, सिंहदराबाद
 Sr. Personnel Officer,
 S. C. Rly. Secunderabad

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)

No. E(GP)92/1/55

८८

New Delhi, dt

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new people of the world.

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Aug. 2, 1963

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NOTIFICATION

1. In compliance with the directions of the Hon'ble Central Administrative Tribunal, Principal Bench, New Delhi, in OA No.574/93 in the case of Sh. Anil Kumar Sanghi & Others Vs. UOI & Others delivered on 4th August 1995 and in continuation of this Ministry's Notification of even no. dated 21.9.95, the President is pleased to appoint substantively the following Group 'B' officers of the S&T Department of the Indian Railways to Junior Scale/ Group 'A' of IRSSE w.e.f. 23.7.92 on the Railway mentioned against each.

| <u>S.No.</u> | <u>Name of officer(S/Shri)</u> | <u>Railway</u> |
|--------------|--------------------------------|----------------|
| 1. | N.R. Nayak | Central |
| 2. | T. Narayana Swamy | South Central |
| 3. | A.B. Chakrabarty | South Eastern |

2. The substantive appointment of the officers mentioned in para 1 above is subject to the outcome of O.A. No. 508/93 filed by Shri G. Srinivasulu, DSTE/South Central Railway before Central Administrative Tribunal, Hyderabad Bench.

S. SURYANARAYANAN
SECRETARY/RAILWAY BOARD

(For insertion in Part I, Section 2 of the Gazette of India)

(A.V.M. KUTTY)
Jt. Director, Establishment (Gaz. P.)
Railway Board

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1372

No. E(GP)92/1/55

New Delhi, dt. 2.96

Copy to :

1. The Directors of Audit, All Indian Railways.
2. The Director of Audit, Production Units,
14-Strand Road, Calcutta.
3. The ADAI (Railways).
4. E(O)I (with 5 spares), E(O)III and E(GR)I (with
two spares) Branches, Railway Board's office.
5. ERB-I Branch.
6. JS(C) and JS(G) Railway Board.

(A. V. M. KUTTY)
Jt. Director, Establishment (Gaz. P)
Railway Board

New Delhi, dt. 8.2.96

No. E(GP)92/1/55

Copy forwarded for information to:

1. The General Managers, All Indian Railways, including CLW, DLW, ICF., Wheel & Axle Plant, RCF and DCW Patiala.

2. The General Manager, Central Railway, Bombay. Shri N.R. Nayak will be placed below Sh. K.S. Harinath and above Shri S.T. Deharia (SC) who have been appointed in Group 'A'/Jr. Scale of IRSSE w.e.f. 23.7.92 vide this Ministry's Notification of even no. dated 21.9.95.

3. The General Manager, S.C. Railway, Secunderabad. Sh. T.V. Sh. T. Narayana Swamy will be placed below Sh. V. Nagaraj who have been appointed in Group 'A'/Jr. Scale of IRSSE w.e.f. 23.7.92 under this Ministry's Notification of even no. dated 21.9.95.

4. The General Manager, S.E. Railway, Calcutta. Sh. A.B. Chakraborty will be placed below Sh. A.K. Chakraborty and above Shri J.N. Halder (SC) who have been appointed in Group 'A'/Jr. Scale of IRSSE w.e.f. 23.7.92 under this Ministry's Notification of even no. dated 21.9.95.

(A.V.M. KUTTY)

JT. DIRECTOR, ESTT(GAZ.P)
RAILWAY BOARD

New Delhi, dt. 8.2.96

No. E(GP)92/1/55

Copy to the Secretary, UPSC, New Delhi, with reference to Commission's letter No.F.1/2(5)/91-AU.I dated 23.7.92 and No.F.1/2(5)/91-AU.I dated 3.11.95.

(A.V.M. KUTTY)

JT. DIRECTOR, ESTT(GAZ.P)
RAILWAY BOARD

New Delhi, dt. 8.2.96

No. E(GP)92/1/55

Copy to the Secretary General, Indian Railways Promotee Officers' Federation (Sh. K. Hasan), Room No.301, Baroda House, New Delhi.

(A.V.M. KUTTY)

JT. DIRECTOR, ESTT(GAZ.P)
RAILWAY BOARD

TRUE COPY

राज्य कानून के अनुसार
इ. ए. रेल. प. अधिकार
Sr. Personnel Officer
S. C. R. I. C. 1991-1992

3. My promotion to Senior Scale in 1984, also was accompanied by conferment of independent charge in the Construction Organisation as DSTE/Con.

4. Thus, against the back-drop of unblemished service records and all-round appreciation, I have earned from my superiors during my career, it had come like a bolt from the blue to see a huge batch of 13 of my juniors find a place above me in the Panel communicated in the Board's Notification cited above. As my service records and my past performance do not warrant such a wholesale degradation of my relative seniority. I am at a loss to understand that how a great number of my juniors, many of whom had worked under me, had ascended above me.

5. Further, I understand that if any decision which affects the seniority of a person, based on the annual reports had to be taken by the administration, instructions are that during the course of the years under consideration, he had to be counselled and informed about the assumed lack of performance-criteria-fulfilment, so that an opportunity is extended to him to remove any misgiving in the mind of the authority and improve himself to, if need be. In this connection, I humbly submit that during the course of my long years of service, there are no occasions where my performance had been adversely commented upon, not even obliquely, by the administration. On the other hand, I had hitherto won only accolades.

6. Though the notification had been issued nearly $2\frac{1}{2}$ years ago, so far I have not represented, thinking that the time does not warrant it and possibly, the error may be corrected suo-motu. Since there is a real danger of my juniors now getting promoted above me, I feel that atleast now corrective steps should be taken to assign me my due seniority, warranted by my competent service and unblemished record. Otherwise, my interest would be permanently harmed.

7. Hence I request the Board to review the seniority list conveyed in the letter cited above and assign me the correct seniority placement above my juniors.

Yours sincerely,


(R.L.REDDY)

Advance copy submitted to:

The Secretary (Gazetted Cadre), Railway Board, Rail Bhavan,
New Delhi to save administrative delay.

23

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40
76

Secunderabad
Dt:20-4-1995

From

R.Lakshma Reddy,
D.S.T.E.(Microwave/CN),
S.C.Railway,
Secunderabad - 500 371.

To

The Secretary (Gazetted Cadre),
Railway Board,
Rail Bhavan,
New Delhi.

(Through Proper Channel)

Mr,

Sub:- Appointment of Group 'B' Officers of S & T Department of S.C. Railway to JS of IRSSE - Review of placement of seniority in respect of Sri. R. Lakshma Reddy, DSTE, figuring at Sl.No.88 in the list - Reg.

Ref:- Board's Notification No.E(GP)92/1/55, Dt.15-9-92 circulated under CPO/SC's Lr.No.P.185/Gaz/S&T, Dt.28-9-1992.

Board's kind reference is invited to the Notification cited above wherein the seniority list of officers inducted into Group 'A' IRSSE had been furnished. In this connection, I wish to submit the following for the Board's kind consideration.

2. Having worked as TCI from 1966 to 1980, I was appointed to the Group 'B' Service in the very early batch of Limited Departmental Examination, through a very stiff competition. Even though I belong originally to the Telecom. Cadre, I was posted to the Signalling Cadre as Asst. Officer with independent charge at Bitragunta. This confidence reposed by my superiors in my abilities was fully vindicated as I completed my work to the total satisfaction of all. Subsequently, I was posted as ASTE, Microwave Maintenance at Vijayawada to maintain the Microwave installation on Hubli, Guntakal and Vijayawada. It is not out of place to mention that I am the very first Group 'B' Officer on South Central S & T Department who was incharge of the sophisticated M.W.network. In execution of this highly technical job, I had acquitted myself meritoriously through the years in this work, which requires a high level of technical knowledge and initiative to debug mistakes, with a view to find real-time solutions to problems. Later, when I was posted as ASTE/Con. in 1982, I carried out very important jobs like Panel Interlocking and MAUQ Signalling works etc. My performance had won accolades from my superiors several times.

True & P.P.

20-4-1995
3 प्र. रेव. सिंह
S. C. Railway
S. C. Railway, Secunderabad

Secunderabad,
Dt: 06-9-1995.

24

From

R.Lakshma Reddy
D.S.T.E (Microwave/CN)
S.C.Railway
Secunderabad - 500 371

To

The Secretary (Gazetted Cadre)
- Railway Board
Rail Bhavan
New Delhi

(Through Proper Channel)

Sir,

Sub:- Appointment of Group 'B' Officers of S & T Department of S.C.Railway to JS of IRSSE - Review of placement of seniority in respect of Sri.R Lakshma Reddy, DSTE, figuring at Sl.No.88 in the list - Reg.

Ref:- 1. Board's Notification No.E(GP)92/1/55, Dt.15-09-92 circulated under CPO/ SC's Lr.No.P.185/GAZ/S&T.Dt.28-09-92.

2. My appeal dated 20-04-95.

Board's kind reference is invited to my representation dated 20-04-95 cited above wherein I have requested the Board to kindly reconsider the seniority list circulated under Board's Notification cited in reference (1), wherein officers lower to me in rank and experience have been shown in positions above me in the seniority list. I had requested the Board to kindly reconsider the seniority list in the light of the reasons given in my representation.

2. Though nearly 5 months have elapsed from the date of my representation and no remedial steps have been taken to refix my seniority nor any reply has been given regarding my representation, I fear that with the passage of time, irreparable damage would be done to my relative seniority with my juniors ascending above in vacancies, causing great mental distress to me, besides ignoring the contributions made by me during the course of my service, which have been acknowledged by several of my seniors as brought out in my representations.

3. Hence, I once again request the Board to expeditiously review the seniority list conveyed in the letter cited above assigning me the proper seniority placement above my juniors. In case the seniority list has been decided, I request you to kindly forward a copy of the total seniority list, to enable me to assess my relative seniority position.

True copy

Yours sincerely

R. L. Reddy
(R. L. Reddy)

South Central Railway

General Manager's Office,
Personnel Branch,
Secunderabad.

No.P.185/GAZ/S&T.

Date: 28.9.1992.

CSTE/SC:

Sub:- Appointment of group 'B' Officers of
S&T Deptt to JS of IRSSE.

A copy of Board's notification No.E(GP)92/1/55
dated 15.9.92 advising substantive appointment of group 'B'
S&T Officers of this Railway to Junior scale of IRSSE
w.e.f. 23.7.92 is sent herewith for information.

Encl: As above.

28/9/92
(P. Agarnadha Rao)
for Chief Personnel Officer.

C/- Secy to GM, CSTE/C, CPM/RE/BZA, DRM/P/SC, HMR, BZA, GTL
& UBL, FA&CLO/BG/SC, CWM/S&T/MFT, Sr.DSTE/M/SC(BG),
BZA & GTL, DSTE/M/HYB, UBL, Sr.DSTE/C-I/SC, C.II/SC
Sr.DSTE/C/BZA, W/GTL, Director, IRISET/SC

C/- GM/KE/ALD

C/- S/Shri:

| | |
|------------------------|----------------------------|
| A. S. N. Murthy | DSTE/M/HB |
| T. V. Raghava Rao | SSTE/D/HQ/SC |
| ↳ V. Nagaraj | Asst. Professor, IRISET/SC |
| G. Babji Rao | DSTE/B/BZA |
| Ch. Ramachandra Vittal | DSTE/M/KZJ |
| Ch. Panduranga Rao | DSTE/W/GTL |
| V. P. N. Krishnan | DSTE/F/BZA |
| Ch. Jagorichand Rao | DSTE/PB/BZA |
| K. Selvaraj | DSTE/CC/e/HO/SC (on sick) |
| M. N. Sastri | DSTE/MW/M/SC |
| P. B. Parthasarathi | ASTAC-III/HQ/SC |
| T. G. Osuri | ASTAC/RE/BZA |
| P. Muneswara Rao | DSTE/X/BZA |
| C. Matia Susai | DSTE/W/C/SC |
| R. L. Reddy | DSTE/W/C/SC |

Copy of Railway Notification No. (GP)92/1/55, dated 15.9.92.

The President is pleased to approve of the following
Group 'B' Officers of S&T Department of Indian Railways being
appointed substantively to the Junior Scale of the IRSSE with
effect from 23.7.92 in the Railway mentioned against each:

| S.No. | Name of Officers (S/Shri) | Railway |
|-------|---------------------------|---------|
| 1. | R. G. Desmukh | Central |
| 2. | M. J. Philpose | |
| 3. | H. L. Khosa | |
| 4. | K. S. Harurath | |
| 5. | S. T. Dehlvi | |
| 6. | A. X. Parunji | |
| 7. | P. P. Agarwala | |

1098
S. Shri
keep a record in my file

TRUE COPY

काम का अधिकारी
S. C. Rly. Secunderabad
Personnel Officer

26

44

96

| | | |
|-----|--|---------------|
| 8. | H.C.Jaitly | Eastern |
| 9. | K.P.S.Pawat | " |
| 10. | A.K.Jain | " |
| 11. | K.K.Singh | " |
| 12. | A.K.Bhattacharjee | " |
| 13. | M.K.Mondal (SC) | " |
| 14. | K.B.Maitra | " |
| 15. | D.B.Ghosh | " |
| 16. | B.N.Jha | " |
| 17. | Mukhtiar Chand | Northern |
| 18. | D.D.Frabhakar | " |
| 19. | R.N.Tandon | " |
| 20. | V.N.Khanna | " |
| 21. | J.R.Sandhoo (SC) | " |
| 22. | P.K.Mukherjee | " |
| 23. | M.N.Tandon | " |
| 24. | R.K.Aneja | " |
| 25. | P.P.Goel | " |
| 26. | F.Ramachandran | " |
| 27. | V.K.Saxena | " |
| 28. | Barmeshwar Ram | " |
| 29. | Subhas Chander | " |
| 30. | Banshu Bahadur (SC) | " |
| 31. | A.D.Mehra | " |
| 32. | J.P.Mehra | " |
| 33. | T.R.Mahajan | " |
| 34. | H.P.Yadav | " |
| 35. | Sarjoo Prasad (SC) | " |
| 36. | Piara Singh (SC) | " |
| 37. | J.C.Chittkari | " |
| 38. | A.K.Saxena | " |
| 39. | Atul Kumar | " |
| 40. | T.R.Divaker (SC) -against 'ST' | " |
| 41. | Dasant Ram Suman (SC) -against 'ST' vacancy. | " |
| 42. | Shankar Pandey | North Eastern |
| 43. | J.S.Makker | " |
| 44. | A.K.Ghosh | " |
| 45. | C.N.Sahai | " |
| 46. | J.C.Goel | " |
| 47. | M.D.Dhondiyal | " |
| 48. | Munshi Lal (SC) | " |
| 49. | Prem Ram (SC) Against 'ST' vacancy. | " |
| 50. | V.L.N.Sastri | " |
| 51. | U.S.Srinivasayya | " |
| 52. | Jayant Dineshjee | " |
| 53. | P.L.Sharma | " |
| 54. | D.Mukhopadhyaya | " |
| 55. | K.Roy | " |
| 56. | A.N.Bandopadhyaya | " |
| 57. | A.Goswami | " |
| 58. | S.Ramakrishnan | southem |
| 59. | P.Demodaran (SC) | " |
| 60. | S.Sambasivam | " |
| 61. | A.R.Parasuraman | " |
| 62. | S.Subbaranam | " |

TRUE COPY

कर्म समिति अधिकारी
स्टेट सेक्रेटरी
S. C. S. Officer
S. C. S. Secunderabad

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(95)

| | | |
|------|---|---------------|
| 63. | T.Ganeshan (SC) | Scuthern |
| 64. | K.Balakrishnan | " |
| 65. | T.V.Srinivasan | " |
| 66. | S.Ramanujamulu | " |
| 67. | N.Rangaswamy | " |
| 68. | N.Srinivasan (II) | " |
| 69. | V.Balasubramanian | " |
| 70. | R.Venkataraman | " |
| 71. | V.I.Muniyalli | " |
| 72. | G.Chandrasekharan (SC) | " |
| 73. | V.Govindaswamy (SC) against "SI" vacancy) | " |
| 74. | V.A.S.N.Murthy | South Central |
| 75. | V.T.Raghava Rao | " |
| 76. | V.Nagaraj | " |
| 77. | V.Babji Rao | " |
| 78. | V.Ch.Ramachandra Vittal | " |
| 79. | V.Ch.Pandu Ranga Rao | " |
| 80. | V.V.P.N.Krishnan | " |
| 81. | V.Ch.Janardhan Rao (SC) | " |
| 82. | V.K.Selva Raj (SC) | " |
| 83. | V.M.N.Sastry | " |
| 84. | V.P.B.Pardhasaradhi | " |
| 85. | V.T.G.Osuru | " |
| 86. | V.P.Muneswara Rao (ST) | " |
| 87. | V.C.Maria Susai | South Eastern |
| 88. | V.R.Lakshma Reddy | " |
| 89. | V.R.S.Narayanaswamy | " |
| 90. | V.A.K.Chakraborty | " |
| 91. | V.J.N.Haldor (SC) | " |
| 92. | V.R.N.Banerjee | " |
| 93. | V.S.C.Sen | " |
| 94. | V.J.B.Pramanik | South Eastern |
| 95. | V.S.K.Saha (SC) | " |
| 96. | V.J.K.Das (SC) in lieu of ST | " |
| 97. | V.D.K.Sengupta | " |
| 98. | V.Samir Kumar Sinha | " |
| 99. | V.S.C.Basu | " |
| 100. | V.D.T.Rao (SC) | Western |
| 101. | V.T.S.Harchandani | " |
| 102. | V.P.P.Mohod | " |
| 103. | V.Y.K.Jain | " |
| 104. | V.H.N.Rao | " |
| 105. | V.N.N.Murthy | " |
| 106. | V.V.S.Kapoor | " |
| 107. | V.R.N.Chadda | " |
| 108. | V.H.N.Joshi | " |
| 109. | V.S.K.Vaid | " |
| 110. | V.R.K.Talageri | " |
| 111. | V.J.Ramdeor (SC) | " |
| 112. | V.Mohan Lal Sharma | " |
| 113. | V.R.Vaidyanathan | " |
| 114. | V.J.S.Rao | " |
| 115. | V.B.G.Sathe | " |
| 116. | V.V.S.Manrai | " |
| 117. | V.A.K.Bhattacharya | " |
| 118. | V.C.Sohan Lal (SC) | " |
| 119. | V.Ram Sevak | " |
| 120. | V.G.L.Jain | " |
| 121. | V.R.N.Singh | " |
| 122. | V.B.Ketkar | W.R.I.Y. |
| 123. | V.R.C.Sharma | " |
| 124. | V.T.N.Sharma | " |
| 125. | V.V.N.R.Pilla | " |
| 126. | V.L.Namdev | " |
| 127. | V.R.P.Bhatnagar | " |

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S. C. (Signature) Hyderabad

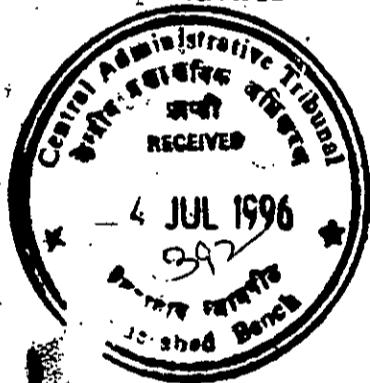
CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

MA NO 857 of 1990

O.A. NO. 2927 of 1995

REPLY AFFIDAVIT / WRITTEN STATEMENT

Filed on behalf of respondents



Filed on : 4/7/96

Filed by :

V. Rajeswara Rao
Addl. CGSC
SC for Railways

not filed
5/7/96

*Pls. do it
or it can be better
on record. Thank
you.*

(67)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

--
817
M.A.857/95 in O.A.S.R.No.888X/22 (2927)/95

Date: July 4, 1996.

Between:

R.Lakshma Reddy.

Applicant.

And

1. Union of India represented by its
Secretary, Railway Board, New Delhi.
2. Chief Signal and Telecom Engineer,
S.C.Railway, Rail Nilayam, Secunderabad
3. Sri T.V.Raghavarao, SSTE(Design),
CSTE Office, Rail Nilayam, Secunderabad.
4. Sri Ch.Ramachandra Vittal, DSTE(C),
SC Railway, DRM Office, Vijayawada.
5. Sri Ch.Panduranga Rao, DSTE(M),
S C Railway, DRM Office, Vijayawada.
6. Sri K.Selvaraj, DSTE(SW)S.C.Railway,
DRM Office, Hubli.
7. Sri P.B.Parthasarady, DSTE (M.W/M)
S.C.Railway, Microwave Lab, Near Rail
Nilayam, Secunderabad.
8. Sri T.G.Osuri, DSTE/C, DRM Compound
SC Railway, Secunderabad.
9. Sri P.Muneswararao, Works Manager,
S.T.Workshop, Mettuguda, Hyderabad.
10. M.Shankar, SSTE(Tele)7th Floor, Rail Nilayam,
SC Railway, Secunderabad.

Respondents.

COUNSEL FOR THE APPLICANTS:

SRI P.B.Vijaya Kumar.

COUNSEL FOR THE RESPONDENTS:

Sri V.Rajeswara Rao, standing coun
for respondents.

CORUM:

HON'BLE SHRI JUSTICE M.C.CHAUDHARI, VICE-CHAIRMAN.

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (A)

48

M.A.857/95 in O.A.SR.No.2927/95.

Date: July 4, 1995.

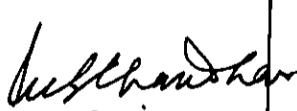
Q R D E R:

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN.)

A peculiar situation that arises in this case is that on one hand it was filed prematurely without exhausting the Departmental remedy and on the other hand, it is stated that it is being barred by limitation by two years and one month. Even before this question by the respondents could be decided an order has now been passed / on the representation that was filed on 20--4--1995.

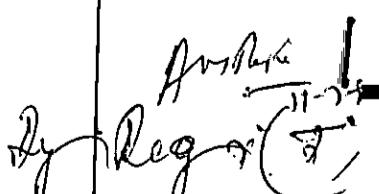
The learned counsel for the applicant therefore prays that he may be allowed to withdraw the M.A., and the O.A., as he may consider whether a fresh O.A., may be filed against the order rejecting his representation passed on 26--6--1996. The M.A., and the O.A., are allowed to be withdrawn. No order as to costs.


(H.RAJENDRA PRASAD)
Member (A)


(M.G.CHAUDHARI, J)
Vice-Chairman.

Date: July 4, 1996.
Dictated in open Court.

sss.


By Registrar

MA.857/95 in
OA.No.817/96.

493

Copy to:-

1. Secretary, Railway Board, Union of India, New Delhi.
2. Chief Signal and Telecom Engineer, South Central Railways, Rail Nilayam, Secunderabad.
3. Sri T.V.Raghavarao, SSTE(Design), CSTE Office, Rail Nilayam, Secunderabad.
4. Sri Ch.Ramachandra Vittal, DSTE(C), SC Railways, DRM Office, Vijayawada.
5. Sri Ch.Panduranga Rao, DSTE (M), South Central Railways, DRM Office, Vijayawada.
6. Sri K.Selvaraj, DSTE(SW)S.C.Railways, DRM, Office, Hubli.
7. Sri P.B.Parthasarathy, DSTE (M.W/M), S.C.Railway, Microwave Lab, Near Rail Nilayam, Secunderabad.
8. Sri T.G.Osuri, DSTE/C,DRM Compound, SC Railways, Secunderabad.
9. Sri P.Muneswararao, Works Manager, S.T.Workshop, Mettuguda, Hyderabad.
10. M.Shankar, SSTE(Tele) 7th Floor, Rail Nilayam, SC Railways, Secunderabad.

3. One copy to Mr.P.B.Vijaya Kumar, Advocate ~~RECORDED~~

4. One copy to Sri V.Rajeswara Rao, SC for Respondents.

5. One copy to Library, CAT, Hyd.

6. One spare copy.

kku.

Copy P.M.
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H.RAJENDRA PRASAD:M(A)

Dated: 7-7 - 1996

ORDER/JUDGMENT

M.A. ~~RAO~~ G.A. No. 857/95

in
O.A. No. 595/96

T.A. No. 817/96
(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

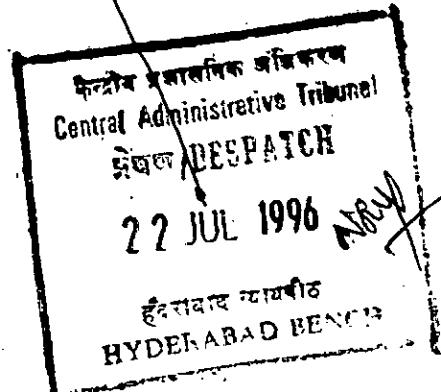
Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm



M.A.857/95 in O.A.SR.No.2927/95.

Date: July 4, 1995.

O R D E R:

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN.)

--

A peculiar situation that arises in this case is that on one hand it was filed prematurely without exhausting the Departmental remedy and on the other hand, it is stated that it is ~~being~~ barred by limitation by two years and one month. Even before this question could be decided an order has now been passed /on the representation that was filed on 20--4--1995.

The learned counsel for the applicant therefore prays that he may be allowed to withdraw the M.A., and the O.A., as he may consider whether a fresh O.A., may be filed against the order rejecting his representation passed on 26--6--1996. The M.A., and the O.A., are allowed to be withdrawn. No order as to costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

18784
न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद वायपाठ
HYDERABAD BENCH

22 A
Case No.
Date of:
Copy No.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

M.A.857/95 in O.A.S.R.No.888X95 (292) /95

Date: July 4, 1996.

Between:

R.Lakshma Reddy.

Applicant.

And

1. Union of India represented by its Secretary, Railway Board, New Delhi.
2. Chief Signal and Telecom Engineer, S.C.Railway, Rail Nilayam, Secunderabad
3. Sri T.V.Raghavarao, SSTE(Design), CSTE Office, Rail Nilayam, Secunderabad.
4. Sri Ch.Ramachandra Vittal, DSTE(C), SC Railway, DRM Office, Vijayawada.
5. Sri Ch.Panduranga Rao, DSTE(M), S C Railway, DRM Office, Vijayawada.
6. Sri K.Selvaraj, DSTE(SW)S.C.Railway, DRM Office, Hubli.
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